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Sl. No.	Complaint Details	Present Status
22.	Alleged unauthorized upgradation of a	Under investigation
	passenger holding spot fare tickets with	
	Malafide intention by Asst. Manager-	
	Commercial and Commercial Assistant	
23.	Alleged unauthorised waiver of Excess	Under investigation
	Baggage Charges	

Actions against scheduled and non-scheduled operators

653. SHRI VIVEK K. TANKHA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the total number of deficiencies found against various scheduled and nonscheduled operators during the last three years, year-wise;

(b) what are the number and the details of Show-Cause Notices issued for the same;

- (c) whether enforcement action has been taken against any of these operators; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) The total number of deficiencies found against various Scheduled and Non Scheduled operators during the last three years, year-wise is given below:-

Year	No. of deficiency
2014	2819
2015	2452
2016 (upto September)	1740

Deficiencies were given to the operator for compliance action and same were closed after ensuring satisfactory compliance action.

(b) The show cause notices issued to Scheduled and Non Scheduled operators year-wise are given below:

Year	No. of Show Cause Notice
2014	14
2015	06
2016 (upto September)	31

[RAJYA SABHA]

The details of show cause notices issued given in the Statement-I (See below).

(c) and (d) The total number of enforcement action taken against Scheduled and Non Scheduled operators year-wise is given below:

Year	Warning	Suspension withdrawal of Air Operator Permit	Others	Total
2014	5	_	4	9
2015	7	_	2	9
2016	11	5	7	23

The details of enforcement action against operators are given in the Statement-II.

Statement-I

Details of Show Cause Notices for the period 2014 to 2016 (Up to September)

Sl. No.	Year	Post Holder	Operator	Show Cause for
1.	2014	CEO	M/s SpiceJet	Seious Viloations observed in the Engineering audit
2.	2014	CEO	M/s Jet Airways	PPC violations by Jet Airways pilots and carrying out training activities without approval of DGCA
3.	2014	Accountable Manager	M/s Air One Aviation Pvt. Ltd.	Over writing on the validity of FATA 1026/09 of Capt. Edmond Danvers Clifford
4.	2014	Accountable Manager	M/s Karnavati Aviation Pvt. Ltd.	Various deficiencies observed during audit
5.	2014	Accountable Manager	M/s Sobha Purvankara Aviation Ltd.	Liqour in excess of 4 Its found in aircraft cabin
6.	2014	Accountable Manager	M/s Bajaj Auto Ltd.	Partially consumed alcohol bottle found in aircraft cabin
7.	2014	Accountable Manager.	M/s North East Shuttle Pvt. Ltd	Failure to monitor/ensure the compliance to applicable requirements and regulations
8.	2014	Continuing Airworthiness Manager	M/s Spirit Air Aviation Pvt. Ltd.	Failed to discharge the responsiblity as a CAM entrusted on CAM.

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Sl. No.	Year	Post Holder	Operator	Show Cause for
9.	2014	Continuing Airworthiness Manager	M/s Spirit Air Aviation Pvt. Ltd.	Failed to discharge the responsibility as a CAM entrusted on CAM.
10.	2014	Maintenance Manager	M/s HAL Helicopter Div	Non Compliance with CAR 145.A.30D
11.	2014	Continuing Airworthiness Manager	M/s HAL Helicopter Div	Non Compliance with CAR M, M.A 201(a) 4
12.	2014	Quality Manager	M/s Spice Jet	On B737-800 aircraft VT-SPM heat damage que to APU fire not reported and aircraft operated on 20.04.2014 from Delhi-Istanbul without ferry flight permission.
13.	2014	Continuing Airworthiness Manager	M/s Spice Jet	On B737-800 aircraft VT-SPM heat damage due to APU fire not reported and aircraft operated on 20.04.2014 from Delhi-Istanbul without ferry flight permission.
14.	2014	Accountable Manager	M/s Spice Jet	On B737-800 aircraft VT-SPM heat damage due to APU fire not reported and aircraft operated on 20.04.2014 from Delhi-Istanbul without ferry flight permission.
15.	2016	Accountable Manager	M/s Summit Aviation Pvt. Ltd.	None of pilots had undergone the mandatory recurrent simulator training of critical emergencies (once in a two years) on the type of helicopter flown by them.
16.	2015	Accountable Manager	M/s Taj Air	Preflight BA test without doctor; signing PFMC register on doctor's behalf

[RAJYA SABHA]

Unstarred Questions

Sl. No.	Year	Post Holder	Operator	Show Cause for
17.	2015	CEO	M/s Aerotech Aviation Pvt. Ltd.	Procedural violations in PFMC tests; No post flight medical done
18.	2015	Accountable Manager	M/s Sobha Puravankara Aviation Pvt. Ltd.	Not recording all 78 parameters of FDR as per CAR
19.	2015	Accountable Manager	M/s Air Pegasus Pvt. Ltd.	Non Compliance with CARM
20.	2015	Accountable Manager	M/s Jindal Steel and Power Ltd.	Withdrawl of Security clearance by MHA. The permit No. 35/2008 was cancelled w.e.f. 31.12.2015. However the matter in under appeal to Secy. MOCA under rule 38 of Rule 1937, as per direction form the Hon'ble High Court of Delhi.
21.	2016	Accountable Manager	M/s Taj Airways	Observations pertaining to Safety and Operations of previous regulatory audit pending at time of current audit
22	2016	Accountable Manager	M/s Air Car Airlines	Show cause for significant non-compliances/violations observed during Regulatory Audit
23.	2016	Accountable Manager	M/s Jet Airways	PPC violation by cockpit crew and manual tampering with Rostering System
24.	2016	Accountable Manager	M/s UT Air India Pvt. Ltd.	For various safety violations in Helicopter operations at Phata helipad
25.	2016	Accountable Manager	M/s Heritage Aviation Pvt Ltd	Accountable Manager failed to maintain oversight for ensuring compliance in safety and operational areas for Kedarnath Operations.

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Sl. No.	Year	Post Holder	Operator	Show Cause for
26.	2016	CEO	Uttarakhand CAD	For various safety violations in Helicopter operations at Shastradhara heliport
27.	2016	Accountable Manager	M/s Air Costa	FDTL vioaltions observed in respect of two cockpit crew
28.	2016	Accountable Manager	M/s Jet Airways	FDTL violation for 28 cockpit crew
29.	2016	Accountable Manager	M/s Air Pegasus	FDTL violations by 7 cockpit crew
30.	2016	Accountable Manager	M/s Ligare Ltd.	FDTL extensions, more landings, improper post flight BA tests by cockpit crew
31.	2016	Accountable Manager	Government of Uttarakhand	Helicopter crew not undergone bi-annual simulator refresher for critical emergencies
32.	2016	Accountable Manager	M/s Pinnacle Air Pvt. Ltd.	Using aircraft of other operator on wet lease without permission
33.	2016	Accountable Manager	M/s Heritage Aviation Pvt Ltd	Incorrect techlog entries; L&T sheets being prepared by untrained personnel
34.	2016	Accountable Manager	M/s Summit Aviation Pvt. Ltd.	Hill check not done before Kedarnath Operation; L&T sheets being prepared by untrained personnel
35.	2016	Accountable Manager	M/s Air Car Airlines	Significant non-compliances/ violations were observed
36.	2016	Accountable Manager	M/s Taj Air Ltd.	Failed to ensure that the appropriate corrective action was taken with regard to the observations raised in the previous regulatory audit
37.	2016	Continuing Airworthiness Manager	M/s KIAAN Airways Pvt. Ltd.	Failed to discharge the responsiblities entrusted on CAM

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SI. N	o. Year	Post Holder	Operator	Show Cause for
38.	2016	Quality Manager	M/s KIAAN Airways Pvt. Ltd.	Failed to discharge the responsibilities entrusted on QM
39.	2016	Accountable Manager	M/s KIAAN Airways Pvt. Ltd.	Failed to discharge the responsibilities entrusted on AM
40.	2016	Continuing Airworthiness Manager	M/s EON Aviation Pvt. Ltd.	Failed to discharge the responsibilities entrusted on CAM
41.	2016	Quality Manager	M/s EON Aviation Pvt. Ltd.	Failed to discharge the responsibilities entrusted on QM
42.	2016	Accountable Manager	M/s EON Aviation Pvt. Ltd.	Failed to discharge the responsiblities entrusted on AM
43.	2016	Accountable Manager	M/s Deccan Charter Pvt. Ltd.	Change of ownership of Be 206 B3 Helicopter VT DC
44.	2016	Continuing Airworthiness Manager	M/s Air Pegasus Pvt. Ltd.	Failed to discharge the responsiblities entrusted on CAM
45.	2016	Accountable Manager	M/s Thumby Aviation	Concealment of factual infromation that the only aircraft endrosed on the perm was withdrawn on 09.09.201 when the operator applied f endrosement of Bell 412H VT-ASL in the AOP on 12.02.2016.
46.	2016	Accountable Manager	M/s EON Aviation Pvt. Ltd.	The Security clearance for grant of Air Operator perm has been denied by MHA
47.	2016	Accountable Manager	M/s Supreme Transport	Concealment of factual infromation that the lease aggrement of the only aircan VT-PRS endorsed on New AOP 02/2016 issued on 06.05.2016, was terminated before issuance of AOP.

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Unstarred Questions 99

Sl. No.	Year	Post Holder	Operator	Show Cause for
48.	2016	Accountable Manager	M/s E-factor Bailon	Unathorised test flying of Hot Air Baillon Without permission from ATC
49.	2016	Accountable Manager	M/s GVK Projects and Technical Services	The operator appointed certain persons in the board of Director without any prior intemation/without obtaining the requist security clearance from MHA
50.	2016	Accountable Manager	M/s Turbo-Megha	Before deploying the aircraft for the operation, the aircaft shall be endorsed on the permit, where as ATR 72-500 VT-TMU was put into operation. with effect from 30th March, 2016.
51.	2016	Accountable Manager	M/s Air Pegasus Pvt. Ltd.	All the 3 aircarfts endorsed on the Regional SOP permit have been deregistered and no aircarft is available for the operations

Statement-II

Details of Action taken by DGCA against operators from 2014 to 2016 (up to September)

Sl. No.	Year	Organization	Action Taken
1.	2014	M/s Bhushan Aviation Ltd.	Warning to Accountable Manager with regard to deficiencies observed during ramp inspection by DGCA
2.	2014	M/s Sobha Puravankara Aviation Pvt. Ltd.	Warning to Accountable Manager with regard to deficiencies observed during ramp inspection by DGCA
3.	2014	M/s RCDL	Warning to Accountable Manager with regard to deficiencies observed during ramp inspection by DGCA

100 Written Answers to [RAJYA SABHA] Unstarred Questions

Sl. No.	Year	Organization	Action Taken
4.	2014	M/s Poonawalla Aviation Pvt. Ltd.	Warning to Accountable Manager with regard to deficiencies observed during ramp inspection by DGCA
5.	2014	All Scheduled and Non-scheduled Operators	Advisory to CEO cautioning strict action on violation of PPC
6.	2014	All Scheduled and Non-scheduled Operators	Advisory to CEO cautioning strict action on violation of AIC 03/1997
7.	2014	M/s Spice Jet	Form-4 of Shri. Shankar Krishnan was suspended for 3 months
8.	2014	M/s Spice Jet	Form-4 of Shri. N. Krishna Moorthy was suspended for 3 months
9	2014	M/s Spice Jet	Warning issued to Accountable manage Shri Sanjay Kapoor to be care full in futur
10.	2015	All Scheduled and Non-scheduled Operators	Advisory to Chief of Flight Safety cautioning strict action on violation of DFDR/FOQA Monitoring
11.	2015	M/s Bajaj Auto Ltd.	Warning to Accountable Manager for no ensuring Compliance to the proviso of CAR Section 8, Series-F, Part-II
12.	2015	M/s Vistara	Warning to Accountable Manager for no ensuring Compliance to the proviso of CAR Section 5, Series-F, Part-III
13.	2015	M/s Jet Airways	Warning to Accountable Manager for not ensuring proper flight planning
14.	2015	M/s Taj Air Ltd.	Warning to Accountable Manager for not ensuring compliance PFMC area
15.	2015	M/s Global Vectra Helicorp Ltd.	Warning to Accountable Manager for not ensuring compliance for FDTL requirements
16.	2015	M/s Himalayan Heliservices Pvt. Ltd.	Warning to Accountable Manager for no ensuring compliance for FDTL requirement

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Sl. No.	Year	Organization	Action Taken
17.	2015	M/s UTair India Pvt. Ltd.	Warning to Accountable Manager for not ensuring compliance for FDTL requirements
18.	2015	M/s Jindal Steel and Power Ltd.	Although the permit was cancelled the same is being extended from time to time as the appeal in the matter is pending with Secy (CA) under rule 3B of Rule 1937, as per direction form the Hon'ble High Court of Delhi.
19.	2016	Government of Chhattisgarh	Warning to Accountable Manager for flying CM in single engine helicopter
20.	2016	M/s SIMM SAMM Airways	Warning to Accountable Manager for not ensuring compliance in Pre-flight medical
21.	2016	M/s EON Aviation	Warning to Accountable Manager for not ensuring compliance in Pre-flight medical
22.	2016	M/s Air Pegasus	Warning to Accountable Manager as crew overlogged training hours
23.	2016	M/s Air Pegasus	Warning to Accountable Manager as crew violated FDTL
24.	2016	M/s Heritage Aviation Pvt. Ltd.	Operation from Sersi helipad and Sahastradhara heliport for Char Dham Charter operation suspended till proper safety measures put in place.
25.	2016	M/s UT Air India Pvt. Ltd.	Operation from Phata helipad and Sahastradhara heliport for Char Dham Charter operation suspended till proper safety measures put in place.
26.	2016	Government of Uttarakhand	Operation from Sahastradhara heliport suspended till proper safety measures put in place.
27.	2016	M/s KIAAN Airways Pvt. Ltd.	Wthidrawal approval of Ms. Nirmala Jaiswar as CAM
28.	2016	M/s KIAAN Airways Pvt. Ltd.	Warning issued to Shri. Devbrat Singh (QM) to be be care full in future
29.	2016	M/s KIAAN Airways Pvt. Ltd.	Warning issued to Ms. Niharika Agrawat (AM) to be careful in future

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Sl. No.	Year	Organization	Action Taken
30.	2016	M/s EON Aviation Pvt. Ltd.	Wthidrawal approval of Ms. Zeenat Khan as CAM
31.	2016	M/s EON Aviation Pvt. Ltd.	Warning issued to Shri S.P. Subrahmanyam (QM) to be be careful in future
32.	2016	M/s EON Aviation Pvt. Ltd.	Warning issued to Shri Rakesh Kacker (AM) to be careful in future
33.	2016	M/s Deccan Charter Pvt. Ltd.	Acceptance of Accountable Manager Withdrawn
34.	2016	M/s Air Pegasus Pvt. Ltd.	Continuing Airworthiness Manager Shri P. Vinodh Kumar suspended for one month
35.	2016	M/s Thumby Aviation	Warning issued to Accountable Manager to be careful in future
36.	2016	M/s EON Aviation Pvt. Ltd.	AOP has been cancelled
37.	2016	M/s Supreme Transport	Permit suspended for two months w.e.f. 14.06.2016
38.	2016	M/s E-factor Ballon	Permit suspended for one month w.e.f. 26.09.2016
39.	2016	GVK Projects and Technical Service	Warning issued
40.	2016	M/s Turbo-Megha	Suspension of C of R of VT-TMU for 15 days w.e.f. 24.06.2016 to 08.07.2016
41.	2016	M/s Air Pegasus Pvt. Ltd.	AOP has been suspended w.e.f. 08.11.2016

Global aviation hub

654. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government wants to make India a Global Aviation Hub in the coming years;

(b) if so the details thereof; and

(c) whether Government has any plan to change the FDI in Civil Aviation Sector?